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(2023) 11 SIK CK 0027 Sikkim High Court

Case No: Criminal Appeal No. 08 Of 2023

Tashi Pintso Lepcha APPELLANT

Vs

State Of Sikkim RESPONDENT

Date of Decision: Nov. 20, 2023

Hon'ble Judges: Meenakshi Madan Rai, J; Bhaskar Raj Pradhan, J

Bench: Division Bench

Advocate: Purab Wangdi, Yadev Sharma, Shakil Raj Karki

Judgement

Meenakshi Madan Rai, J

Learned Additional Public Prosecutor for the State-Respondent verbally seeks time on grounds that Mr. S. K. Chettri, Learned Additional Public Prosecutor, who is conducting this matter, is in bereavement and is unable to appear before this Court today.

Not opposed.

Considered and ordered accordingly.

List this matter after the winter vacation as found convenient by the parties.